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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 128/BB/ 2017	-	For filing objection	Rule 6 of IB	Veer Steel Processors Vs Kirloskar Electric Company Ltd

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Shreyas A
for VGB Associates
9036118414

Respondent

Shreyas

2. SAJI P. JOHN
SJP Legal

Admire to return

O R D E R

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present. He requested time to file objections. Time extended as a last chance. List it on 20.03.2018.


Member (T)


Member (J)